	important : Please see notes overleaf before ling up the challan															Single Copy (to be sent to the ZAO)												
CHALLAN			Tax Applicable (Tick One)* (0020) INCOME-TAX ON COMPANIES																		A	Asses	smei	ıt Yo	ear			
ITNS 28		(CORPORATION TAX)																										
(0021) INCOM COMPANIES)M				TH	ER	ТН	AN															•	
Permanent Ac	Permanent Account Number																											
Full Name								1																				
Complete Add	drace wi	th Cit	x 2 Ct	oto			<u> </u>					<u> </u>									ļ		1		l			
Complete Address with City & State																												
Tel. No.																	1	1 1 1		Pin								
Type of Payment (Tick One)														1 111		<u> </u>		- 1	- 1									
Advance Tay	Advance Tax (100)																			Sur	tav (102)						
Self Assessme		(300)	`		_									Tax	on.	Die	strih	outed Prof	fits c	of Do	mes	tic						
Tax on Regul				U)	-		1							тал				outed Profits of Domestic Companies (106) Distributed Income to Unit Holders (107)										
DETAILS O			Δ	moi	ınt (in F) c (Inly	7)			<u> 1 a</u>	A UII		FOR USE IN RECEIVING BANK													
Income Tax							Α.	IIIOt	1111		Rs. Only)							Debit to A/c/ Cheque credited on										
Surcharge																					1/0/	CII	Lque		inca	OII		
Education Ces	28																	D	D		N	М	M		1	Y	Y	
Interest																					•	•	1,1			•	•	
Penalty																												
Others																		SPACE FOR BANK SEAL										
Total																			22							-		
	Total (in words)																											
CRORES LACS THOUSANDS						HUNDREDS					TENS			UNITS														
Paid in Cash/I	Dated																											
Drawn on																												
(Name of the Bank and Branch													h)															
Date:													Rs.															
							Sig	nati	ıre o	of p	erso	n n	ıak	ing į	oayı	men	ıt											
T	axpay	vers (Coun	teı	rfoi	il (1	Гоt	e fi	lled	up	by t	ax j	oay	er)					SP	ACI	E FC	R	BAN	KS	EAI	_		
PAN										-																		
Received from	1																											
					(N	Jam	ne)																					
Cash/ Debit to A/c /Cheque No. For Rs.																												
Rs. (in words)																												
Drawn on																												
		(1	Name	of t	he l	Ban	ık aı	nd I	3ran	ch)								_										
on account of			(Coı	mpa	nie	s/O	ther	tha	n C	omp	ani	es/	Tax														
Income Tax or	n							(S	rike	out	whi	chev	er	is no	t ap	plica	able))										
Type of Payment (To be filled up by person making the payment))																
for the Assess	ment Y	ear																Rs.										

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*NOTES

- 1. Please use a separate challan for each type of payment.
- 2. Please note that quoting your Permanent Account Number (PAN) is mandatory.
- 3. Please note that quoting false PAN may attract a penalty of Rs. 10,000/- as per section 272B of I.T. Act. 1961.
- 4. Please note that to deposit Appeal Fees either **Major Head 020 or 021** (depending upon the tax payer's status) has to be tocked under 'Tax Applicable'. Followed by this; **Minor Head: Self Assessment Tax (300)** has to be ticked under 'Type of Payment' and the amount is to filled under **Others** in 'Details of Payments'.
- 5. To deposit taxes, appeal fees, etc. in respect of block period cases, enter the first Assessment Year of the block period followed by the last Assessment Year of the period. For example, if the block period is 1/04/85 to 5/3/96, it would be entered as 1986-97 in the space indicated for Assessment Year. If taxes are being deposited, tick the box Self Assessment (300) under Type of Payment and fill up amount under 'Tax' while in respect of appeal fees, enter amount under 'Others'.

PLEASE USE THIS CHALLAN FOR DEPOSITING TAXES (TYPES OF PAYMENT) MENTIONED OVERLEAF. KINDLY DO NOT USE THIS CHALLAN FOR DEPOSITING TAX DEDUCTION AT SOURCE (TDS)

KINDLY ENSURE THAT THE BANK'S ACKNOWLEDGEMENT CONTAINS THE FOLLOWING:

- 1. 7 DIGIT BSR CODE OF THE BANK BRANCH
- 2. DATE OF DEPOSIT OF CHALLAN (DD MM YY)
- 3. CHALLAN SERIAL NUMBER

THESE WILL HAVE TO BE QUOTED IN YOUR RETURN OF INCOME.

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